

(3)

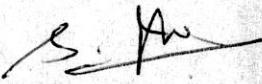
No. 7

MA-878/2004 in OA-2374/2003

31.05.2004

Present : Sh. M.K. Bhardwaj, counsel for applicant.
Sh. Jai Raman, proxy for Sh. S.Rajappa,
counsel for respondents.

MA-878/2004 is disposed of in view of an order passed by the respondents on 25.2.2004 complying with the directions. However, pay and allowances are yet to be paid to the applicant. We direct the aforesaid payment be made by the respondents within four weeks from today.


(Sarweshwar Jha)
Member (A)


(Shanker Raju)
Member (J)